NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.1011/KB/2011

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th January 2018, 10.30 A.M.

Name of the Company		Ramesh Ch. Sabat & OrsVersus-Hotel Moti Pvt.Ltd & Ors.		
Under Section		397/398		
SI. No.	Representa LE	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1.	PATITA PA	MAN BISHWAL,	Och U) Lægendy	Alm 871/2018
1) 2) 3) 4)	D.N. Sharm Ratnish Kor. Animory Bo Soungery Bh	Roui, Ade.	7 For the Letitioner	08/01/2018

ORDER

Ld. Counsel for the petitioners and the respondents is present.

Pleadings are complete. Petitioners have filed written submissions. Respondents are directed to file written submissions within 15 days from today.

List it on 12/03/2018.

(Jinan K.R.)

Sd

Member (J)

(V.P.Singh) Member (J)

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